the Government of India and applications from private individuals were also taken into consideration. selection of officers was made bv senior officers of the Ministry of External Affairs including the General, the Secretary Common-Secretary, and while wealth were still in Delhi, Shri M. J. Desai, designate of the Chairman Commission in Vietnam and Shri G. Parthasarthy, Chairman designate of the Commission in Cambodia. Shri V. K. Krishna Menon acted as Adviser in making most of these selections and all appointments were made with the approval of the Prime Minister.

The appointments of staff were made by a specially constituted Board of Deputy Secretaries who took into account the requirements and made selections on merit.

(c) 18 State Governments forwarded applications from their employees and candidates were recruited from 10 State Governments.

## PRIME MINISTER'S VISIT TO RUSSIA

- \*19. Shri S. MAHANTY: Will the PRIME MINISTER be pleased to state:
- (a) whether he has received any invitation from the Government of the Union of Soviet Socialist Republics to visit Russia; and
- (b) if so, when the proposed visit is likely to take place?

MINISTER THE DEPUTY FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). Some time ago an invitation was extended to the Prime Minister by the ernment of the U.S.S.R. to visit the Soviet Union. The invitation accepted but the Prime Minister informed the Ambassador for U.S.S.R. in Delhi that he did not know when he would be in a position to undertake the visit, because of his heavy pre-occupations in the coming months. IMPLEMENTATION OF THE PROHIBITION POLICY

- \*20. SHRI K. SURYANARAYANA: Will the Minister for Planning be pleased to state:
- (a) whether Government have asked the State Governments for information regarding the implementation of the prohibition policy in the States: and
- (b) if so, what are the replies received from the various State Governments in the matter?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA): (a) The State Governments were asked to supply factual information pertaining to prohibition and to furnish their considered views regarding the results achieved and the lines on which future action should be developed.

(b) A brief summary of the replies of the State Governments received so far is placed on the Table of the Sabha. [See Appendix VIII, Annexure No. 8.]

## REPRESENTATION FOR EXPORT FACILITIES OF TOBACCO

- \*21. SHRI K. SURYANARAYANA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government have received any representation from the country tobacco growers in Andhra State regarding export facilities for their stocks of tobacco; and
- (b) if so, what are the contents of the representation and what action has been taken thereon by Government?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). Yes, Sir. A copy of the Resolutions passed at the West Godavari Country Tobacco Conference held on the 17th October 1954, at Yernagudem, Kevvur Taluk, West Godavari District is laid on the Table of the House. The various suggestions made by the

Conference are being examined. [See Appendix VIII, Annexure No. 9.]

CLASH BETWEEN THE ABOR HILLMEN AND THE ASSAM RIFLES PERSONNEL AT ALONG

- \*22 Dr RAGHUBIR SINH. Wıll the PRIME MINISTER be pleased to state.
- (a) the exact nature and number of casualties that occurred as a sult of the clash between the Abor hillmen and the Assam Rifles personnel at Along on the 9th October 1954,
- (b) what was the actual cause of this clash and who were responsible for unlawful acts in this incident; and
- (c) what action Government have taken against the offenders?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a), (b) and (c). The information available with Government is that two Abor girls were stripped and caned in the bazar at Along by two tribal interpreteis for alleged immorality with an Assam Rifles man The father of one of the girls seems to have approached some Assam Rifles men who are alleged to have beaten the tribal interpreters immediate enquiry was held and the guilty men have been tried by the Political Officer on the spot and convicted to various terms of prisonment The incident involved a few individuals who are being dealt with according to law and has produced any repercussions

## FORMATION OF A NAGA REPUBLICAN FEDERATION

- Wıll \*23 DR RAGHUBIR SINH the PRIME MINISTER be pleased to state:
- (a) whether any of the Naga tribals have formed a "Naga Republican Federation" under the leadership of

Hongkin at or near about a place called Kantage, and have also set up a parallel Government of their own; and

(b) if so, what steps Government are taking in the matter?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K CHANDA): (a) and (b) There is no truth in the report that the people there have formed a Republican Federation" under any In fact there is no known person by the name of Hongkin in these areas

PROGRESS IN ROURKELA STEEL TIANT

- \*24. Dr. RAGHUBIR SINH: Wıll the Minister for PRODUCTION be pleased to state:
- (a) the progress so far made the preliminary work relating to the the Rourkela installation of Plant; and
- (b) whether the work is progressing according to plan?

THE MINISTER FOR PRODUCTION (SHRI K. C REDDY): (a) A statement is laid on the Table of the Sabha

(b) Yes.

## Statement

The work in connection with the• setting up of a Steel Plant at Rourkela is proceeding according to plan Project Preliminary Report submitted according to the agreement in May 1954 and approved by Government, with certain modifications regarding manpower and matters, within the stipulated period. The Final Project Report is expected in December.

2 The progress already made with regard to the preliminary work the site covers the contour survey of the area around the site, the hydrographic survey of the potentialities for